

SPECIAL BENCH (For Bench-I)

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

204

CCP(IB)No.1173/KB/2019
I.A(IB)No.207/KB/2020

CORAM: 1. Hon'ble Member, Shri M.B. Gosavi (J)
2. Hon'ble Member, Shri Harish Chander Suri, (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th February, 2020, At 10:30 A.M

Name of the Company	Ashoke Kumar Dasgupta Vs. Dharitri Infrastructure Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Kamal Bajar Singh IRP/RP
Maunjan I.P.
Arijit Ghosh

[Signature]
6/2/20

SHANTANU DATTA For Corporate Debtor
Arijit Ghosh
ADV. for Financial Creditor.

[Signature]
Adv
6/2/2020
Arijit Ghosh
06/2/2020

ORDER

Ld. IRP/RP appears. Ld. Counsel for the sole Financial Creditor appears.
Ld. Counsel for the Corporate Debtor appears.

It is submitted that the sole Financial Creditor has died. His heir has filed an application for withdrawal to the CoC u/s. 12A of the Code, since the matter was settled between the parties. RP is present. He has received his fees and costs.

Since the matter is settled CP stands disposed of. IA is also disposed of accordingly.



(Harish Chander Suri)
Member (T)



(Madan B. Gosavi)
Member (J)